NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/175/2016

NAME OF THE PETITIONER(S)

: Mrs. S.M. Vijayalakshmi & 3 others

NAME OF THE RESPONDENT(S)

: M/s Vijaydeepas Mills Private Limited & another

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR Counsel for letitioner - Counsel for letitioner - Counsel for language Co

ORDER

Counsel for both the parties present, reported that the settlement talks are going to be concluded in the near future and prayed for time. At request, time is enlarged. Put up on 28.02.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)